

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.08
C.P. (IB) No.33/BB/2024

IN THE MATTER OF:

M/s. AKG Shuttering Private Limited ... Petitioner
Vs.
M/s. APM Design Build Private Ltd., ... Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on 09.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Gursat Singh

ORDER

1. Heard the Learned Counsel for the Petitioner.
2. List the case on **19.07.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)